## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

THE HEADING OF CHENN

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/132/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASSOCIATED ROAD CARRIER LTD

NAME OF THE RESPONDENT(S)

: SURANA POWER LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Counsel for both of the parties present. Counsel for the respondent prayed time for filing counter. At request, time is enlarged. Put up on 30.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAN